	1	2	3
16.	Uttar Pradesh	1,000	3,635
17.	West Bengal	20,000	13,652
18.	Dadra and Nagar Haveli	120	246
19.	Delhi	50	42
20.	Pondicherry	100	26
	TOTAL	1,25,180	1,09.245

## Shortfall in Implementation of IRDP

1366. SHRI SIMON TIGGA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a shortfall in the target in the case of Integrated Rural Development programme during the last 10 months and if so, how much:
- (b) the details of the programmes undertaken under the IRDP, last year, State-wise;
- (c) the details of the shortfall, Statewise; and
  - (d) the reasons for the shortfall?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV): (a) No, Sir. In IRDP we mainly go by the annual targets. Against

the target of 24.7 lakh families to be assisted during 1985-86 under the programme, 30.61 lakh families have actually been assisted.

(b) to (d) A statement showing the achievement of targets State-wise is given below. It will be seen that in most of the cases the targets have been achieved. Only in the case of Assam, Kerala, Meghalaya, Lakshadweep and Mizoram, there has been some shortfall to the extent of 15.01%. 17%, 1089%, 767% and 32.75% respectively. These are negligible except in the case of Mzoram where there are some basic problems like lack of infrastructural facilities, absence of technical staff etc.

Under IRDP any scheme in the primary, Secondary or tertiary sector can be taken up according to the local endowments. The details of such schemes are not compiled.

Statement

Physical Progress under IRDP during 1985-86

SI. No.	Name of the States/UTs	Target 1985-86 (Nos.)	'Achiev ement (Nos.)	%'0 target
1	2	3	4	5
1.	Andhra Pradesh	144000	180115	125.08
2.	Assam	61000	51843	84.99
3. 1	Bihar	310000	421135	135.85
4. (	Gujarat	94000	101275	107.74
<b>5</b> . ]	Haryana	28000	48496	173.20
6. 1	Himachal Pradesh	31000	33 <b>55</b> 3	108.24
7. 3	Jammu & Kashmir	33000	41329	125.24
8. 1	Karpataka	105000	148794	141.71

1	2	3	4	5
9.	Kerala	86000	71376	83.00
10.	Madhya Pradesh	222000	249591	112 43
11.	Maharashtra	150000	190174	126.78
12.	Manipur	6000	7487	124.78
13.	Meghalaya	8000	7129	89.11
14.	Nagaland	5500	7525	136.82
15.	Orissa	114400	173427	151.60
16.	Puajab	39000	64612	165.67
17.	Rajasthan	83000	140503	169.28
18.	Sikkim	847	2185	257.97
19.	Tamil Nadu	186000	209696	112.74
20.	Tripura	10000	14148	141.48
21.	Uttar Pradesh	<b>5</b> 430 <b>0</b> 0	<b>5</b> 8 <b>08</b> 02	106.96
22.	West Bengal	190000	287052	151.08
23.	A & N Islands	737	742	100.68
24.	Arunachal Pradesh	7500	11358	151.44
25.	Chandigarh	100	116	116.00
26.	Dadar Nagar Haveli	600	677	112.83
27.	Delhi	1293	2146	165.97
28.	Goa, Daman & Diu	4000	7052	176.30
29.	Lakshadweep	600	554	92.33
30.	Mizoram	3900	2623	67.25
31.	Pondicherry	2202	3142	142.69
	All India:	2470679	3060657	123.88

## Rehabilitation of Bonded Labour

1367. SHRI SIMON TIGGA: Will the Minister of LABOUR be pleased to state :

- (a) whether reliabilitation of bonded labour has fallen short of target during the last ten months and if so, how much;
- (b) the State-wise details of the rehabilitation of bonded labour during the above period; and
- (c) the action being taken by Government to fulfil the target?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A.

SANGMA): (a) to (c) Against a target for rehabilitation of 27,945 bond ed labourers fixed for 1985-86, the State Governments have reported rehabilitation of 21,673 bonded lobourers during the year, the overall achievement being 78%. During the first two months 1986-87 April and May, 1986) 2402 bonded labourers have been rehabilitated as against a target of 1184 bonded labourers for the period. A Statement giving the State-wise position is given below.

Governments have been The State requested to pursue the programme of rehabilitation of bonded labourers vigorosuly and ensure that the target fixed for 1686-87 is achieved fully.